

LIBRARY**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

O.A/350/245/2020

Date of Order: 11.01.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

SHRI JAGADISH PRASAD RAM, son of Late
Rm Samir, aged about 55 years, working as Tech
Gr. I, T.No. 1507, under the SSE(C&W), residing
at Moukhati Bazar, Post Office Jagacha, District
- Howrah, West Bengal - 711101.

--Applicant

-vs-

- i. Union of India, through the General Manager,
South Eastern Railway, Garden Reach Road,
Kolkata 700043.
- ii. The Assistant Divisional Mechanical Engineer
(C&W), South Eastern Railway, Santragachi,
District - Howrah 711104.
- iii. The Divisional Mechanical Engineer C&W,
South Eastern Railway, Santragachi, District -
Howrah 711104.
- iv. The Area Manager, South Eastern Railway,
Santragachi, District - Howrah 711104.

--Respondents

For The Applicant(s): Mr. A. Chakraborty, counsel
Ms. P. Mondal, counsel
For The Respondent(s): Ms. D. Nag, counsel

ORDER (ORAL)Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both sides.

2. It transpired from the order dated 15.06.2019 that the Revising
Authority had upheld the penalty order issued by the Disciplinary
Authority and the order issued by the Appellate Authority upholding the
said penalty, when such orders were already quashed and set aside by the



Tribunal in O.A 1528/2014. Therefore, the Revising authority had attempted to over rule the order passed by this Tribunal in reviving the Disciplinary as well as the Appellate orders which stood already set aside and quashed by the Tribunal which power it did not possess. As such, we quash the order dated 15.06.2019 and remand the matter back to the Revising Authority to dispose of the revision petition dated 01.02.2011 in accordance with law within a period of 3 months from the date of receipt of a copy of this order.



3. The present O.A accordingly stands disposed of. No costs.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)